

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4011
ANSWERED ON:05.09.2012
FALSE AFFIDAVITS
Kashinath Shri Taware Suresh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of cases of engineering/technical institutes came to the notice of the Government in which they had received recognition by submitting false affidavits during the last three years and the current year;
- (b) whether the Central Bureau of Investigation (CBI) has found these institutes guilty during the investigation and if so, the action taken by the All India Council for Technical Education(AICTE) till date;
- (c) if so, the details thereof;
- (d) whether these guilty institutions have been recognized again by the AICTE; and
- (e) if so, the reasons therefor and the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) to (c): Total 16 cases has been noticed by Central Bureau of Investigation (CBI) in respect of All India Council for Technical Education (AICTE) approved Technical Institute for submitting false affidavit during the last three years and current year. The CBI has filed a charge sheet against these institutions in CBI Court.
- (d) & (e): The following two institutions have been granted approval as per norms prescribed in Approval Process Handbook:-
 - (i) Sarjan Engineering College, Ratlam - Extension of Approval (EOA) with 50% reduction in all Under Graduate programme and no additional course (with the recommendation of Standing Appellant Committee).
 - (ii) Maharana Pratap College of Technology & Management – EOA granted as per the recommendation of Standing Complaint Committee.